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comments of the Comptroller and Auditor General of India thereon.

- (ii) Review by Government on the working of the Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library /See No. LT-298/90 for (1) and (2).]
- II. A copy each (in English and Hindi) of the following papers:-
- (i) Twenty-fourth Anual Report and Accounts of the National Cooperative Consumers' Federation of India Limited, New Delhi for the year 1988-89, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Federation.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-297/90 for (i) to (iii).]
- III. (i) A copy (in English and Hindi) of the Ministry of Food and Civil Supplies (Department of Food) Notification G.S.R No. 21(E), dated the 17th January, 1990, Food publishing the Corporations (Amendment) Rules, 1990, under sub-section (3) of section 44 of Food Corporations Act, 1964. [Placed in Library. See No. LT-416/90.]
  - (ii) A copy (in English and Hindi) of the Ministry of Food and Civil Supplies (Department of Food) Notification G.S.R No. 36(E) dated the 27th January, 1990, publishing the Sugar (Price Determination for 1989-90 Production) Amendment Order, 1990, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-295/90.1

- (iii) A copy (in English and Hindi) of the Ministry of Food and Civil Supplies (Department of Civil Supplies) Notification S.O. No. 107(E), dated the 29th January, 1990, making amendments to the Bureau of Indian Standards S.O. No. 376(E), published in the Gazette of India, Extraordinary, Part-II, Section 3, subsection (ii) dated the 26th May, 1989. [Placed in Library. See No. LT-296/90.]
- (iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Civil Supplies), under section 39 of the Bureau of Indian Standards Act, 1986:-
- (i) G.S.R. No. 48(E), dated the 2nd February, 1990, publishing the Bureau of Indian Standards (Amendment) Rules, 1990.
- (ii) G.S.R. No. 69(E), dated the 9th February, 1990 publishing the Bureau of Indian Standards (Powers and Duties of Director-General) Amendment Regulations, 1990. [Placed in Library. See No. LT-296/90 for (i) and (ii).]
- I. Report and Accounts (1988-89) of the Rehabilitation Council, New Delhi and related papers.
- II. Report and Accounts (1988-89) of the Employees' Provident Fund Organisation, New Delhi and related papers,
- III. Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Central (Amendment) Rules, 1989.
- श्रम ग्रौर कल्याण मंत्री (श्री राम विलास पासवान) : महोदया, में निम्न-लिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता
  - I (क) 1988-89 के वर्ष के लिए पुनर्वास परिषद, नई दिल्ली का त्तीय

वर्षिक प्रतिबेदन भ्रोर लेखे, लेखाओं पर लेखा-परीक्षकों के प्रतिवेदन सहित।

- (ख) परिषद के कार्यंकरण की सरकार द्वारा समीक्षा ।
- (ग) ऊपर (क) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। (क) से (ग) तक के लिये देखिये संख्या एल० ਟੀ• 293/90]

II. (क) 1988-89 के वर्ष के लिए कर्मचारी भविष्य निधि ग्रौर प्रकीर्ण उपबन्ध अधिनियम, 1952, कर्मचारी भविष्य निधि योंजना 1952, कर्मचारी परिवार पेंभन योजना, 1971 ग्रीर कर्मचारी निक्षेप सहबद्ध वीमा योजना 1976 के कार्यंकरण पर कर्मचारी भविष्य निधि संगठन नई दिल्ली का छत्तीसवां वार्षिक प्रतिवेदन ।

(ख) 1988-89 के वर्ष के लिये कर्मचारी भविष्य निधि योजना, 1952, कर्मचारी परिवार पेंशन योजना, 1971 और कर्मचारी निक्षेप सहबद्ध बीमा योजना, 1976 के समेकित वार्षिक लेखे भीर उन पर लेखा-परीक्षा प्रतिवेदन । [पुस्तकालय में रखी गई। (क) ग्रौर (ख) के लिये देखिये संख्या एल० टी० 292/90

III. श्रंतर्राज्यिक प्रवासी कर्मकार (नियोजन का विनियमन ग्रौर सेवा भर्त) अधिनियम, 1979 की धारा 35 की उपधारा (3) के अधीन ग्रंतर्राज्यिक प्रवासी कर्मकार (नियोजन का विनियमन भ्रीर सेवा शर्त केन्द्रीय (संशोधन) नियम, 1989 को प्रकाशित करने वाली अप मंत्रालय की अधि-सचना सा०का०नि० 514, दिनांक 22 जुलाई, 1989 की एक प्रति (गंग्रेजी तथा हिन्दी में) । [पुस्तकालय में रखी गई। देखिये संख्या एल०टी० 289/90

THE VICE-CHAIRMAH (SHRIMATI JAYANTHI NATARAJAN): Pleas: sit down for a minute. I cannot allow you to raise it. (Interruptions). Please speak one by one. I cannot hear what a you are saving. {Interrup-tions)...

on the Table

भी मीर्जा इर्शाद बेग (गुजरात) : जमशेंदपूर में क्या हुआ; किसने करवाया? यह सरकार जमशेटपुर के बारे में क्या जवाब देती है...(व्यवधान)

VICE-CHAIRMAN THE NA (SHRIMATI JAYANTHI TARAJAN): Now the House to take up discussion on President's Address. {Interruptions}. Shri Gopalsamy (Interruptions) The Leader of the House has to make a statement. Please sit down. I am sorry, I cannot allow you. Please sit down.. (Interruptions).. .I am not able to hear you at all. {Interruptions)... Now, the House will take up the Motion of Thanks onthe President's Address.. .. (Interrup tions). I am sorry, am not allowing anybody.. {Interruptions)... Please sit down. .(Interruptions) allowing anybody. not .(Interrup tions) .. Nothing is going on record .. (Interruptions).. you please approach the Chairman for permission... (Interruptions).. .Please sit down... (Interruptions)...I am not able to hear you at all.. (Interruptions).. .I am not allowing anybody.. .(In .. .Please approach the terruptions) Chairman for permission... (In terruptions).- Mow, the Leader of the House, Mr. Gurupadaswamy is to announced the business for the next week .. (Interruptions)... Please sit down.. .(Interruptions)... I have already called Mr. Gurupada swamy .. (Interruptions).. I am not al lowing anybody... (Interruptions) Now, Mr. Gurupadaswamy terruptions) .. .It is not going on record. .. (Interruptions)... Please down... (Interruptions) I am **not** allowing **you...**(Interrup'

tions).. .Please approach the Chairman for permission... (Interruptions) .. .Now, Mr. Gurupadaswamy.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 19TH MARCH, 1990

THE LEADER OF THE HOUSE (SHRI M.S. GURUPADASWAMY): Madam, I beg to announce that the Government business in thi6 House for the next week will consist of the following—

- (1) Further discussion on the Motion of Thanks on the President's Address.
- (2) Consideration and passing of the Constitution (Scheduled Castes) Orders (Amendent) Bill, 1990.
- (3) Discussion on the Resolution seeking disapproval of the Code of Criminal Procedure (Amendment) ordnance, 1990 and consideration and passing of the Code of Criminal Procedure (Amendment) Bill, 1990, as passed by Lok Sabha.
- (4) General discussion on the Punjab Budget for 1990-91.
- (5) Consideration and return of the following Bills, as passed by Lok Sabha:—
  - (a) The Punjab Appropriation (Vote on Account) Bill, 1990.
  - (b) The Punjab Appropriation Bill, 1990 relating to Supplementary Demands for Grants for 1989-90.
- (6) Genral discussion on the Railway Budget, 1990-91

(7) Consideration and return of the following Bills as passed by Lok Sabha:—

the President's Address

- (a) The Railway Appropriation Bill, 1990 relating to Ds- .. mands for Grants
- (b) The Railway Appropriation (No.2) Bill, 1990 relating to Supplementary Demands for Grants 1989-90.

As the Members are aware, the General Budget for 1990-91 will be laid at 6.30 P.M. on Monday, the 19th March, 1990.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now, we shall take up the Motion of Thanks on the President's Address. Now, Mr.-Gopalsamy is to speak. Yes, Mr. Gopalsamy • (Interruptions)... 1 am not allowing anybody. • (Interruptions)... You have to approach the Chairman for permission for raising any issue ... (Interruptions)... I am not allowing anybody and nothing is going on recoro. All of you,, please it down. (Interruptions)... Yes Mr. Gopalsamy... (Interruptions)...

## MOTION OF THANKS ON THE PRESIDENT'S ADDRESS- Contd.

SHRI V.GOPALSAMY (Tamil Nadu): Madam, 1 am very happy and I congratulate you because you are sitting in the Chair when J have the occasion and opportunity to speak on the Motion of Thanks on' the President's Address.

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): It means he want\* more time.